

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 32**

**CP 291/MB/2021**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **30.10.2023**

NAME OF THE PARTIES:      **UNION OF INDIA V/s EVANS FRASER**  
**AND CO. (INDIA) LIMITED**

Section 241-242 of the Companies Act, 2013

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**ORDER**

1. Mr. Aditya Sikka, Learned Counsel a/w Ms. Vasudha Vijaysheel, Advocate appeared for the Union of India.
2. The present matter is heard through virtual hearing.
3. List this matter on **09.11.2023** for hearing.

Sd/-  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna